

श्री रामावतार शास्त्री (पटना) :
दूसरे हाउस में डिस्कशन हो रहा है।

MR. SPEAKER: No, that is not the report. I am not trying to cut any discussion. But it has to take some other form. It can be taken up, but not as it is. We can discuss that.

(Interruptions)

MR. SPEAKER: Why are they trying to disturb this?

(Interruptions)

MR. SPEAKER: Will you please sit down?

(Interruptions)

12.03 hrs.

PAPERS LAID ON THE TABLE

NEYVELI LIGNITE CORPORATION LTD.
NEYVELI (TAMIL NADU) AND A STATE-
MENT) RULES, 1981.

THE MINISTER OF ENERGY
(SHRI A. B. A. GHANI KHAN
CHAUDHURI): I beg to lay on the
Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Neyveli Lignite Corporation Limited, Neyveli (Tamil Nadu) for the year 1979-80.

(ii) Annual Report of the Neyveli Lignite Corporation Limited, Neyveli (Tamil Nadu) for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2835/81].

REVIEW ON AND ANNUAL REPORT OF
VISVA-BHARTI SANTINIKETAN FOR
1979-80 (AUDITED ACCOUNTS OF THE
CENTRAL INSTITUTE OF HIGHER
TIBETAN STUDIES, VARANASI FOR
1979-80, REVIEW ON AND ANNUAL RE-
PORT OF NATIONAL COUNCIL OF SCIENCE
MUSEUM, CALCUTTA FOR 1979-80 CON-
SOLIDATED ANNUAL ACCOUNTS OF NA-
TIONAL COUNCIL OF SCIENCE MUSEUM,
CALCUTTA FOR 1979-80, STATEMENT FOR
DELAY, REVIEW ON AND ANNUAL REPORT
OF SAHITYA AKADEMI, NEW DELHI, 1980
ETC. ETC.

THE MINISTER OF STATE IN
THE MINISTRIES OF EDUCATION
AND SOCIAL WELFARE (SHRI-
MATI SHEILA KAUL): I beg to lay
on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visva-Bharati, Santiniketan, for the year 1979-80.

[Placed in Library. See No. LT-2836/81].

(2) A copy of the Audited Accounts (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1979-80. [Placed in Library. See No. LT-2837/81].

(3) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1979-80.

(4) A copy of the Consolidated Annual Accounts (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1979-80 together with Audit Report thereon.

(5) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council of Science Mu-

seums, Calcutta, for the year 1979-80.

[Placed in Library. See No. LT-2838/81].

(6) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report and Accounts of the National Council of Science Museums, Calcutta, for the year 1979-80, mentioned at (3) and (4) above.

[Placed in Library. See No. LT-2838/81].

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 1980 together with Accounts for the year 1979-80 and Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sahitya Akademi, New Delhi, for the year 1980.

[Placed in Library. See No. LT-2839/81].

(8) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi, for the year 1979-80 together with Audit Report thereon.

(9) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Accounts of the University of Delhi, for the year 1979-80.

[Placed in Library. See No. LT-2840/81].

(10) A copy of the following Notifications under sub-section (3) of section 59 of the Children Act, 1960.

(i) The Lakshadweep Children Rules, 1981 (Hindi and English

versions) published in Notification No. 1/27/72-Genl. in Lakshadweep Gazette dated the 1st August, 1981.

(ii) The Dadra and Nagar Haveli Children (Amendment) Rules, 1980 (Hindi versions)@ published in Notification No. ADM/LAW/242(26)/80 in Gazette of India dated the 21st February, 1981.

(iii) The Dadra and Nagar Haveli Children Rules, 1979 (Hindi version@@ published in Notification No. ADM/LAW/242(39)/79 in Gazette of India dated the 21st February, 1981.

(11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (ii) and (iii) of item (10) above.

[Placed in Library, See No. LT-2841/81].

(12) A copy of the following Notifications under sub-section (4) of section 23 of the Suppression of Immoral Traffic in Women and Girls Act, 1956:—

(i) The Lakshadweep Suppression of Immoral Traffic in Women and Girls Rules 1981 (Hindi and English versions) published in Notification No. 1/40/79-Genl. in Lakshadweep Gazette, dated the 20th July, 1981.

(i) The Dadra and Nagar Haveli (Suppression of Immoral Traffic in Women and Girls) Rules, 1981 (Hindi and English versions) published in Notification No. ADM / ALW / SIT / 193 / (II) / (5) / 81 in Gazette of India, dated the 6th June, 1981.

@English versions of the Notification was laid on the Table on the 23rd December, 1980.

@@English version of the Notification was laid on the Table on the 27th March, 1980.

(iii) The Suppression of Immoral Traffic in Women and Girls (Andaman and Nicobar Islands) Rules, 1980 (Hindi versions) published in Notification No. 115/1980/21-1-76-80-Home in Andaman and Nicobar Gazette dated the 20th August, 1980.

[Placed in Library. See No. LT-2842/81].

(13) Two statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) and (ii) of item (12) above. [Placed in Library. See No. LT-1842/81].

(14) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Hindi, Agra, for the year 1979-80 together with Accounts and the Audit Report thereon. [Placed in Library. See No. LT-2843/81].

(15) A copy of the Annual Account (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 1979-80 and the Audit Report thereon.

(16) A statement (Hindi and English versions) showing reasons for delay in laying the above documents. [Placed in Library. See No. LT-2844/81]

(17) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report of Visva-Bharati, Santiniketan, for the year 1979-80, mentioned at (1) above. [Placed in Library. See No. LT-2845/81].

(Placed in Library. See No. LT-2845/81).

PREVENTION OF FOOD ADULTERATION (SIXTH AMENDMENT) RULES, 1980

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): I beg to lay on the Table a copy of the Prevention of Food Adulteration (Sixth Amendment) Rules, 1980 (Hindi and English versions) published in Notification No.

G.S.R. 710(E) in Gazette of India, dated the 22nd December, 1980 together with a Corrigendum thereto published in Notification No. G.S.R. 444 in Gazette of India, dated the 2nd May, 1981, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in Library. See No. LT-2846/81].

INDIAN TELEGRAPHS (FIRST AMENDMENT RULES, 1981.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK OREON): I beg to lay on the Table a copy of the Indian Telegraphs (First Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 388(E) in Gazette of India, dated 9th June, 1981, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-2848/81].

REVIEW ON AND ANNUAL REPORT OF ANNUAL WELFARE BOARD, MADRAS FOR 1979-80 AND A STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Animal Welfare Board, Madras, for the year 1978-79 together with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Animal Welfare Board, Madras, for the year 1978-79.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) and (2) above.

[Placed in Library. See No. LT-2848/81].

@English version of the Notificatitn was laid on the Table on the 23rd December, 1980.